

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:326  
ANSWERED ON:22.07.2003  
REIMBURSEMENT OF SECURITY RELATED EXPENDITURE TO STATES  
NARESH KUMAR PUGLIA

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether the Central Government reimburses 50% of the expenditure incurred by the State Government in combating terrorism/naxalism under the scheme of re-imburement of Security Related Expenditure;
- (b) if so, the funds so far provided to each State under this scheme;
- (c) whether the terrorism/naxalite affected States have asked for more amount under the Scheme;
- (d) if so, the details thereof; and
- (e) the reaction of the Government thereto?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRI HARIN PATHAK)

(a)to(e): A statement is annexed.

**ANNEXURE**

STATEMENT REFERRED TO IN REPLY TO LOK SABHA UNSTARRED QUESTION NO.326 FOR 22.7.2003.

(a): Yes, Sir.

(b): Funds reimbursed to the Left Wing Extremism affected States under the Security Related Expenditure Scheme are as under:-

(Rs. In lakhs)

State      Amount reimbursed upto 2002-2003

Andhra Pradesh	4411.17
Bihar	4065.1
Madhya Pradesh	793.43
Maharashtra	262.66
Orissa	735.29
Chhattisgarh	255.74
Jharkhand	72.8
Uttar Pradesh	29.17

Total      10625.36

(c)to(e): The scheme envisages reimbursement to the extent of 50% of the Security Related Expenditure incurred by the State in combating naxalism. The claims submitted by the State Governments are processed and the amount reimbursed in accordance with the norms laid down under the scheme. However, the Ministry has initiated action to consider inclusion of more items under the Scheme.